

(22)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

Hon'ble Shri V.K.Majotra, Member (Admnv.)
Hon'ble Shri Shanker Raju, Member (Judicial)

C.P.No.638/2001 in O.A.No.2539/2000

New Delhi, this the 4th day of January, 2002

Shri Om Singh
s/o Shri Bhagwan Singh
working as Sub Inspector of Police
(Ministerial)
South West Distt.
New Delhi,
address for service notices
c/o Shri Sant Lal
Advocate, C-21(B)
New Multan Nagar
Delhi - 110 056.
(By Advocate: Shri Sant Lal) ... Petitioners

Vs.

1. Shri Kamal Pandey
Secretary
Ministry of Home Affairs
North Block
New Delhi - 110 001.
2. Shri Ajai Raj
Commissioner of Police
Police Headquarters
I.P.Estate
New Delhi - 110 002.
3. Shri Sewa Dass
Addl. Commissioner of Police (Estt.)
Police Headquarters
I.P.Estate
New Delhi - 110 002. ... Respondents
(By Advocate: Shri Ashwani Bhardwaj, proxy of Shri
Rajan Sharma)

ORDER(Oral)

By V.K.Majotra, Member(A):

The learned counsel for the applicant stated that the directions of this Tribunal dated 11.7.2001 having been complied by the respondents, the CP has become infructuous. The CP is dismissed as having become infructuous. Notices issued to the respondents are discharged.

S. Raju
(SHANKER RAJU)
MEMBER(J)

V.K.Majotra
(V.K.MAJOTRA)
MEMBER (A)

/RAO/